

tions to contain the amount of receivables from State Electricity Boards within mutually agreed limits.

### **Sub-Sea Pipeline from Bombay High to Kerala**

569. SHRI TARIF SINGH. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Western Coast industries in the country have urged the Government to lay a sub-sea pipeline along the coast for supplying natural gas from South-West Bombay to the Konkon-Karavali-Kozi-Kode regions;

(b) whether the Canara Chamber of Commerce has suggested that the entire cost of the project could be met by private sector user industries and the beneficiary States; and

(c) if so, the details of the decision taken in the matter?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The entire question of laying a sub-sea pipeline to the Southern States is currently under examination by an Inter-Ministerial Committee set up by the Government to examine the techno-economic feasibility of laying a gas pipeline from the Western Offshore to the Southern States.

### **Payment of Incentive Money to Air India Crew**

570. SHRI TARIF SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the existing practice of paying "incentive" money to the Air India crew;

(b) the annual payment of "incentive" money made to the Air India crew in foreign exchange;

(c) the annual expenditure on payment of daily allowance (in US dollars) over and above their hotel accommodation and transport etc.;

(d) the reasons for paying "incentive" money besides daily allowance etc;

(e) whether in view of the foreign exchange crisis, the Government have reviewed the policy of paying "incentive" money in foreign exchange; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Pilots/Flight Engineers operating long haul direct flight are paid long haul allowance.

(b) During 1989-90, Net amount of long haul allowance paid was US\$ 3,80,780 after deduction of income tax.

(c) During 1985-90, US\$ 2,244,000 was paid to the flying crew as layover allowance.

(d) to (f). The payment of long haul allowance is an incentive for the Pilots/Flight Engineers for operating long haul flights and is part of the agreement with the flying crew.

### **Requirement and Generation of Power**

571. SHRIDILEEP SINGH BHURIA:  
SHRI KALP NATH RAI:

Will the Minister of ENERGY be pleased to state: